

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014 &  
IA NO. 470 OF 2014**

**Dated : 12<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Power Maharashtra Ltd. .....Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,  
Ms. Poonam Verma and  
Mr. Gaurav Dudeja  
Mr. Malav Deliwala (Rep.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,  
Mr. D.V.Raghu Vamsy for MERC

Mr. M.G. Ramachandran,  
Mr.Kumar Mihir,  
Ms. Rnjitha Ramachandran  
for Prayas

**ORDER**

List these matters on **01.12.2015 at 11.00 a.m.**

**(I.J. Kapoor)  
Technical Member**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk